

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/121/2021

Date : 01.12.2021

I

On account of administrative exigencies, transfers/postings of following Judicial Officers are hereby made as under:-

S. NO	NAME OF OFFICER SARVA SHRI/SMT./M S./ DR	FROM	TO	VICE SARVA SHRI/MS.
1.	ANIL KUMAR ARYA	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, BALOTRA	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005. JODHPUR DISTRICT	VACANT
2.	JAGDISH JANI	ADDITIONAL DISTRICT AND SESSIONS JUDGE, BALOTRA	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, BALOTRA	ANIL KUMAR ARYA
3.	SWATI PAREEK	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.7, JODHPUR METROPOLITAN	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.1, JODHPUR METROPOLITAN	VACANT
4.	AJAY SINGARIA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.6, JODHPUR METROPOLITAN	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.6, JODHPUR METROPOLITAN	HETARAM MOOND
5.	RAVI PRAKASH BAKOLIYA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BALESAR, JODHPUR DISTRICT	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BAR, PALI	PRITAM SINGH
6.	MUKUL GAHLOT (ON REQUEST)	CIVIL JUDGE AND JUDICIAL MAGISTRATE, SIKAR	CIVIL JUDGE AND JUDICIAL MAGISTRATE AT CHOMU, JAIPUR, JAIPUR DISTRICT	DILIP KUMAR MEENA
7.	DILIP KUMAR MEENA	CIVIL JUDGE AND JUDICIAL MAGISTRATE AT CHOMU, JAIPUR, JAIPUR DISTRICT	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO. 2, SIKAR	ABHA GAHLOT

II

Consequent upon promotion on Ad-hoc basis from Civil Judge Cadre to Senior Civil Judge Cadre vide Govt. Order No.F.19(1)Nyay/2010 dated 05.10.2021, transfers/ postings of following Judicial Officers, are hereby made as under:-

S. No	NAME OF OFFICER SARVA SHRI/SMT./MS./DR	FROM	TO	VICE SARVA SHRI/MS.
1.	HETARAM MOOND	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.6, JODHPUR, JODHPUR METROPOLITAN	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.7, JODHPUR, JODHPUR METROPOLITAN	SWATI PAREEK

S. No	NAME OF OFFICER SARVA SHRI/SMT./MS./DR	FROM	TO	VICE SARVA SHRI/MS.
2.	PRITAM SINGH	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BAR, PALI	ADDITIONAL SENIOR CIVIL JUDGE-CUM- ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, AJMER	VACANT
3.	ABHA GAHLOT	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO. 2, SIKAR	SENIOR CIVIL JUDGE-CUM- ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHOMU (JAIPUR DISTRICT)	VACANT

Note:

1. The officers are directed to hand over the charge in accordance with Order No. 24/P.I. - Dated 23.11.1998.
2. The Officers who have been transferred on their own request shall not be entitled to claim transfer allowance and joining time.

BY ORDER


REGISTRAR GENERAL

No.Estt.B2(v)1/2021/3782

Date : 01.12.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/ Registrar(Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/posts/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015 (Along with copy of Govt. order.F.19(1)Nyay/2010 dt.05.10.2021 only to the concerned officers).
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. The Sr. Technical Director/Technical Director, Computer Cell, Rajasthan High Court Jodhpur/Jaipur Bench for uploading on the official website of Rajasthan High Court.

Personal File/Conf./Accounts/General/
Store/Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL